

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 107**  
**(IB)-1064(PB)/2018**

**IN THE MATTER OF:**

M/s. Grid Infratech Pvt Ltd  
Vs

... Applicant/Petitioner

M/s. Hytro Power Corporation Ltd.

... Respondent

**Order under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 23.09.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Siddharth, Adv. Rajesh Kumar, Adv. Amit Agarwal,  
Adv. Harshit Garg  
For the Respondent : Adv. Vishal Meghwal, Adv. Milind Kumar, Adv. Gaurav  
Sarkar, Adv. Ankit Sibbal, Adv. Rishi Dewan  
For the SRA : Adv. SK Sharma, Adv. Dyuti Ghai  
For the RP : Adv. Abhishek Anand, Adv. Apporv Agarwal, Adv. Riya  
Thomas, Adv. Deepu  
For the PNB : Adv. Apoorv Sarvaria

**ORDER**

**IA-5023/2021, IA-3364/2020, IA-597/2021, CA-2881/2019,  
IA-1216/2021**

Since we are taking another bench, the matter stands  
adjourned to 11.10.2022.

List the matter on 11.10.2022.

  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

  
**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (TECHNICAL)**